

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.367 of 2020

Praveen Kumar
@ Praveen Chand @ Angad **Appellant**

Versus

The State of Jharkhand & Anr. **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant : Mr. M. K. Choubey, Advocate
For the State : Ms. Priya Shrestha, A.P.P.

03/Dated: 10th September, 2020

1. Learned counsel for the appellant and learned A.P.P are present.
2. Learned counsel for the appellant submits that he has removed the defects, as pointed out by the office, and the undertaking has also been filed to remove the defects, if any, as and when physical functioning of the Court resumes.
3. Heard. Office to check and verify and list the appeal, under the appropriate heading, in seriatim.

(AMITAV K. GUPTA, J.)

Chandan/-